

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 117
Contempt Petition No. 149/425/JPR/2020
Connected with
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Vartika Mehra, Adv.

For the Respondent : None appeared

ORDER

List the matter on 20.03.2024 at fixed time 2.30 PM.

 Sd-

(Rajeev Mehrotra)
Technical Member

 Sd-

(Deep Chandra Joshi)
Judicial Member

February 08, 2024